

**IN THE HIGH COURT OF JUDICATURE OF BOMBAY
BENCH AT AURANGABAD**

FOLLOWING MATTERS ARE REFERED TO THE ADVOCATE FOR REMOVING OF OFFICE
OBJECTIONS WITHIN 14 DAYS FROM THE DATE OF NOTIFICATION

PUBLISHING DATE : 07/07/2025

SR.NO.	CASE NO.	PETITIONER ADV.	RESPONDENT ADV.	REMARKS
1	WPST/11016/2025	SONAR ANUDEEP DILIP	BAGUL RAHUL BHAGAWANTRAO FOR R	Objection Not Removed
2	WPST/11022/2025	SONAR ANUDEEP DILIP		Objection Not Removed
3	WPST/11024/2025	SONAR ANUDEEP DILIP	GAIKWAD D. B. FOR R/3	Objection Not Removed
4	WPST/11026/2025	SONAR ANUDEEP DILIP	BAGUL RAHUL BHAGAWANTRAO FOR R	Objection Not Removed
5	WPST/11028/2025	SONAR ANUDEEP DILIP		Objection Not Removed
6	WPST/11029/2025	SONAR ANUDEEP DILIP		Objection Not Removed
7	WPST/11164/2025	SONAR ANUDEEP DILIP	Kulthe Sudha Subhashrao (Chint	Objection Not Removed
8	WPST/12187/2025	SONAR ANUDEEP DILIP		Objection Not Removed
9	WPST/12194/2025	SONAR ANUDEEP DILIP	GORE NIKITA NARAYAN FOR R/1 AN	Objection Not Removed
10	WPST/12375/2025	SONAR ANUDEEP DILIP		Objection Not Removed
11	WPST/12451/2025	SONAR ANUDEEP DILIP		Objection Not Removed
12	WPST/12452/2025	SONAR ANUDEEP DILIP		Objection Not Removed
13	WPST/16323/2025	TUNGAR HRISHIKESH V.		Objection Not Removed
14	WPST/16330/2025	SUNIL MAHADEVAPPA VIBHUTE		Objection Not Removed
15	WPST/16339/2025	SUNIL MAHADEVAPPA VIBHUTE		Objection Not Removed
16	WPST/16349/2025	TRIPATHI MANISH PURUSHOTTAM		Objection Not Removed
17	WPST/16353/2025	TRIPATHI MANISH PURUSHOTTAM		Objection Not Removed
18	WPST/16363/2025	SUNIL MAHADEVAPPA VIBHUTE		Objection Not Removed
19	WPST/16369/2025	GANDHI AMOL SUBHASH		Objection Not Removed
20	WPST/16421/2025	TALEKAR AND ASSOCIATES		Objection Not Removed
21	WPST/16432/2025	Murge Estling S.		Objection Not Removed

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22	WPST/16462/2025	B. V. Thombre		Objection Not Removed
23	WPST/16493/2025	Salunke Sudarshan J		Objection Not Removed
24	WPST/16536/2025	Ashwini Aniket Deshpande		Objection Not Removed
25	WPST/16538/2025	Golegaonkar Anil S.		Objection Not Removed
26	WPST/16541/2025	TRIPATHI MANISH PURUSHOTTAM		Objection Not Removed
27	WPST/16543/2025	TRIPATHI MANISH PURUSHOTTAM		Objection Not Removed
28	WPST/16544/2025	Ghute Patil Kishor J.		Objection Not Removed
29	WPST/16546/2025	TRIPATHI MANISH PURUSHOTTAM		Objection Not Removed
30	WPST/16548/2025	GAIKWAD PRAMOD S		Objection Not Removed
31	WPST/16561/2025	SOLANKE SHRIKRASHNA B.		Objection Not Removed
32	WPST/16571/2025	Borde Bhushan S.		Objection Not Removed
33	WPST/16798/2025	Yeramwar Sushant C.		Objection Not Removed
34	WPST/17024/2025	DAMBE BALAJI S.		Objection Not Removed
35	WPST/17218/2025	Sawant Amol Shivajirao		Objection Not Removed
36	WPST/17284/2025	GOLEGAONKAR MADHUR A.		Objection Not Removed
37	WPST/17352/2025	CHOUDHARI DEEPAK D.		Objection Not Removed
38	WPST/17355/2025	GADHE GANESH ASARAM		Objection Not Removed
39	WPST/17359/2025	CHAVAN SUDHIR K		Objection Not Removed
40	WPST/17362/2025	KULKARNI SANKET S.		Objection Not Removed
41	WPST/17363/2025	Kore Ganesh J		Objection Not Removed
42	WPST/17364/2025	Borde Bhushan S.		Objection Not Removed
43	WPST/17402/2025	CHOUDHARI DEEPAK D.		Objection Not Removed
44	WPST/17494/2025	Patil Ujwal Subhash		Objection Not Removed
45	WPST/17510/2025	Maniyar Irfan D		Objection Not Removed
46	WPST/17517/2025	Thorat Nanabhau R		Objection Not Removed
47	WPST/17588/2025	LODHE TUKARAM SUKHDEO		Objection Not Removed
48	WPST/17602/2025	RUDRAWAR SURESH GANGADHARRAO		Objection Not Removed

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49	WPST/17620/2025	NAIK THIGLE GIRISH K		Objection Not Removed
50	WPST/17630/2025	KANADE ANGAD LALA		Objection Not Removed
51	WPST/17650/2025	GOLEGAONKAR MADHUR A.		Objection Not Removed
52	WPST/17660/2025	Jadhavar Pratap V.		Objection Not Removed
53	WPST/17693/2025	Thorat Nanabhau R		Objection Not Removed
54	WPST/17763/2025	NAIKNAVARE RAMESH VITTHAL		Objection Not Removed
55	WPST/17961/2025	KAZI RAHIL RIYAZODDIN		Objection Not Removed
56	WPST/17967/2025	Dhorde Vikram R		Objection Not Removed
57	WPST/18134/2025	PATIL INDRALE ANAND VINAYAKRAO		Objection Not Removed
58	WPST/18201/2025	D. R. Kale		Objection Not Removed
59	WPST/18357/2025	Dhongade Anilkumar B.		Objection Not Removed
60	WPST/18363/2025	PANDE DIPESH D		Objection Not Removed
61	WPST/18375/2025	PANDE DIPESH D		Objection Not Removed
62	WPST/18377/2025	PANDE DIPESH D		Objection Not Removed
63	WPST/18380/2025	PANDE DIPESH D		Objection Not Removed
64	WPST/18384/2025	PANDE DIPESH D		Objection Not Removed
65	WPST/18391/2025	NAGARSOGE SAHEBRAO A		Objection Not Removed
66	WPST/18395/2025	Dhongade Anilkumar B.		Objection Not Removed
67	WPST/18421/2025	Manorkar Deepak S		Objection Not Removed
68	WPST/18427/2025	GONARE BHASKAR PARMESHWAR		Objection Not Removed
69	WPST/18428/2025	CHINCHOLE GHANSHYAM K		Objection Not Removed
70	WPST/18431/2025	ARVIND GOPALRAO AMBETKAR		Objection Not Removed
71	WPST/18463/2025	ARVIND GOPALRAO AMBETKAR		Objection Not Removed
72	WPST/18464/2025	JAYEWAR SAINATH GANGADHAR		Objection Not Removed
73	WPST/18465/2025	ARVIND GOPALRAO AMBETKAR		Objection Not Removed

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74	WPST/18466/2025	ARVIND GOPALRAO AMBETKAR		Objection Not Removed
75	WPST/18472/2025	Kulkarni Pradeep Bhagwanrao		Objection Not Removed
76	WPST/18473/2025	Patil B.N.		Objection Not Removed
77	WPST/18540/2025	Akshara Sharad Madake		Objection Not Removed
78	WPST/18552/2025	Kale Ajeet B.		Objection Not Removed
79	WPST/18575/2025	UNDRE VIKRAM SHIVAJI		Objection Not Removed
80	WPST/18580/2025	Jadhav Hanumant P.		Objection Not Removed
81	WPST/18668/2025	Jadhav Kailas B		Objection Not Removed
82	WPST/18689/2025	PANDE DIPESH D		Objection Not Removed
83	WPST/18735/2025	SURYAWANSHI SANKET N.		Objection Not Removed
84	WPST/18889/2025	PATIL INDRALE ANAND VINAYAKRAO		Objection Not Removed
85	WPST/19235/2025	PARTY IN PERSON		Objection Not Removed
86	PILST/19457/2025	Thombre S.S. AND VIKHE P.B		Objection Not Removed

sd/-

Clerk

(WP Branch)

sd/-

Asstt. S.O.

(WP Branch)

sd/-

Section Officer

(WP Branch)

sd/-

Assistant Registrar

(WP Branch)